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Mentions

1982. However certain diversification programmes initiated by the management invited trouble for the company and it added a loss of about 150 crores of supees to the company. While taking up the diversification programme, the management expected a profit 40 crores of rupees from these diversifi-The Government cation works. not view it seriously and allowed present management to continue. present CMD of the company takes his own decision without consulting anyone in the company. Even the above referred diversification programme was tiated by him and invited trouble for the company. For carrying out ject diversification the BGML purchased unwanted machines and it was the main reason why the company made Similarly, for the engineering diversification the company purchased machines out of which 6 are of no use. The management under the present CMD purchased machines worth over eight crores and what is painful point out here is that after crores of rupees these machines are lying unutilised and are in a stage of dilapidation. The present management even unable to process the 45,000 tonnes of ore extracted from the goldfield and the ore is lying unutilised after huge amount of money was spent Sir, I may be permitits extraction. ted for two minutes only.

(SHRI THE VICE-CHAIRMAN SURESH PACHOURI): Please conclude.

SHRI S. MUTHU MANI: Sir, we have so far extracted gold ore up to 1,500 feet below the ground but it considered that we can do extraction up to 3 500 feet below the ground. as Kolar is concerned, at present need not think of mining at deep level since we have not touched the other parts of Kolar which are spread over **200** kilometres. □ So far we have centrated mining at Kolar within radius of 14 kilometres.

Sir I would like to point out BGML has got about 12,000 acres of οť land, out of which only 200 acres

land has been earmarked for mining and other purposes. It has been scientifically proved that agricultural activities on this land are economically viable with water coming out while mining also with electricity available at Kolar. This land is most suitable for sericulture. The BGML should also undertake to build houses for the retired employees, utilise this land for agricultural purposes and rehabilitate its retired employees. 6.00 P.M.

Sir, during the last visit of the Prime Minister to Karnataka, he sured the public that the BGML will not be closed down. In this connection I want to know from the Prime Minister whether the Government has taken out the case of Bharat Gold Mines Limited from the purview the Board for Industrial Finance & Reconstruction since the case of BGML has referred to BIFR very long and whether the Government has allocated funds to BGML as demanded and other concerned. What are constructive measures taken by Government before the annooncement by the hon. Prime Minister. In view of the above said facts and circumstances, I as per the advise Chief Minister of Tamil Nadu, urge upon the Government to implement the recommendations submitted by the Parliamentary Committee.

VICE-CHAIRMAN THE SURESH PACHOURI): Shri Ram Nath Kovind.

Hunger-strike by SC|ST employees of Nationalised Banks

SHRI RAM NATH KOVIND (Uttar Pradesh): Sir, Mr. Vice-Chairman, beg to rise to express my concern to the plight which 123 bank employees belonging to the Scheduled Castes the Scheduled Tribes are facing today. Sir, all the nationalised banks have got the SC_S & ST_S welfare associations. They formed a national federation. All these organisations had some departmental problems with regard to harasment, victimisation and non-provision of promotional avenues and for that matter, the federation gave a due notice to the Central Government, particularly the Finance Minister as well as

[Shri Ram Nah Kovind]

ne Prime Minister. It was given abut a month ago and it was also ioned there that this is the last ort and if these problems are not solved hey would be constrained to go on a unger-strike. Sir, despite the advance otice given to the concerned Minister ne Central Government utterly failed. hev did not respond in time and lat reason the said federation representng all the nationalised banks sat indefinie hunger-strike at Jantar. New Delhi from the 6th I had also the occasion his month. o bring this matter to the notice he Government especially the Finance Ainister and the Minister of State for inance. I met the Finance Minister oday and he promised me for action but he shocking affair is that yesterday the resident of the All India SCs & STs lank Employees Federation, Shri S. K. 'atil, who was on an indefinite hungertrike seriously fell ill and he was taken o the Ram Manohar Lohia hospital and e is still there. I have also brought this o the notice of the Finance Minister. Through you, Sir, I request and appeal o the Government to take timely action and depute some high ranking officer of he Finance Ministry to visit them and lave a meaningful dialogue so as void any further complications. Thank ou. Sir.

SHRI GOVINDRAM MIRI (Madhya Pradesh): I associate myself with hon. Member. I urge upon the Government to solve the problem vou Sir, e4.

SHRI RAM RATAN RAM (Uttar Pradesh): Sir the order of the Supreme Court dated 16.11.1992 should modified and there should be an amendment in the Constitution because order of the Supreme Court has restricted the reservation in promotion after October 1997 there will be promotion to the SCs & STs. The nongazetted employees would be suffering a lot because they will not be getting any promotions. Kindly take note of it. I would like to request the Government to make an amendment in the Constitution and bring it in the Ninth Schedule so that it cannot be challenged in the Supreme Court.

THE VICE-CHAIRMAN (SHRT SURESH PACHOURI): Now the House adjourned till 11.00 A.M. Monday. ...

> The House then adjourned at six minutes past six of clock till eleven of the clock on Monday, the 12th December, 1994. . .